

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no.284 of 2013

Dated : 10th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s. Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran

**Counsel for the Respondent(s): Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Mr. Elangbam P.S.**

ORDER

At the request of the Learned Counsel for the parties, post the matter for further hearing on **22.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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